

KOTAK FIRE SECURE**ADD ON COVER WORDINGS****NEW LOCATION COVER**

On payment of additional premium, it is hereby declared and agreed that, property at a new location acquired by the Insured, other than those in operation or acquired prior to the effective date of this coverage, is automatically covered up to the amount as specified in the Schedule and for a period up to 30 days from the date of acquisition.

It is understood that the Insured shall declare within 30 days from the date of acquisition the value of property at any such location acquired and will pay the appropriate additional premium from the date of acquisition on pro rata basis at the basic rate.

Subject otherwise to the terms, conditions and exceptions/exclusions of the Policy.

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